

Des.No.1386/2021

dtd: 30-04-2021

PROCEEDINGS OF THE PRL.DISTRICT & SESSIONS JUDGE
KODAGU - MADIKERI.

Dated: 30.04.2021

Present: **Jinaralakar B.L**

Prl. District and Sessions Judge,
Kodagu, Madikeri.

Sub: Transfer of the officials in the
various cadre working in this unit.

Ref: This office Note and order passed
thereon dated 29.04.2021.

ORDER NO.36/2021 PDJ(ADMN), MADIKERI, DATED:30.04.2021

PART-A

The following officials working in this unit in various cadres are transferred to the courts mentioned in Column No.4 against their names in the interest of public service and smooth Administration of Court work with immediate effect.

Sl. No	Name and Designation of the official	The Court in which the official is working	The court to which the official is transferred
1	2	3	4
SHERISTEDAR			
1	Nanjundappa,	Prl.District & Sessions Court, Kodagu-Madikeri	II Addl.District & Sessions court, Kodagu-Madikeri (Sitting at Virajpet) (Vice Smt.K.A.Parvathy-transferred)
2	K.A.Parvathy	II Addl.District & Sessions court, Kodagu-Madikeri (Sitting at Virajpet)	Civil Judge & JMFC, Ponnampet (Vice Sri.Kushakumar.M.S-transferred to Mysuru Unit)
3	K.A.Precilla,	II Addl.District & Sessions court, Kodagu-Madikeri (Sitting at Virajpet)	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Sri.Nanjudappa-transferred)

4	Jayanthi.C.M	Prl.Civil Judge & JMFC, Madikeri	Civil Judge & JMFC, Somwarpet (in the existing vacancy)
5	H.T.Krishnaveni	Senior Civil Judge & JMFC, Virajpet	Prl.Civil Judge & JMFC, Madikeri (Vice Smt.Jayanthi C.M- transferred)

STENOGRAPHERS

6	Sunanda.K.N	Senior Ciivil Judge & CJM, Madikeri	Civil Judge & JMFC, Somwarpet (Vice Smt.Muthamma M.C- transferred)
7	Shanthakumari.M.C,	Prl.Civil Judge & JMFC, Madikeri	Prl.Civil Judge & JMFC, Virajpet (Vice Smt. Saraswathy.N.K- transferred)
8	Muthamma.M.C	Civil Judge & JMFC, Somwarpet	Senior Civil Judge & CJM, Madikeri (Vice Smt.Sunanda K.N- transferred)
9	Saraswathy.N.K	Prl.Civil Judge & JMFC, Virajpet	Prl.Civil Judge & JMFC, Madikeri (Vice Smt.Shanthakumari. M.C- transferred)

FIRST DIVISION ASSISTANT

10	Rathna.P.B,	Prl.District & Sessions Court, Kodagu-Madikeri	II Addl.District & Sessions court, Kodagu-Madikeri (Sitting at Virajpet) (Vice Sri Chitrakumar H.B- transferred)
11	Mahadeva.H.R,	Prl.District & Sessions Court, Kodagu-Madikeri	Civil Judge & JMFC, Somwarpet (Vice Sri.Somaiah H.V- transferred)
12	Jayappa.B.S,	Prl.District & Sessions Court, Kodagu-Madikeri	Prl.Civil Judge & JMFC, Virajpet (Vice Sri. Pradeepa.A.J- transferred)
13	Parameshwari.K.U,	Senior Ciivil Judge & CJM, Madikeri	Prl.Civil Judge & JMFC, Virajpet (Vice Sri Jagadish K.S- transferred)
14	Nagarathna.K.R,	Senior Ciivil Judge & CJM, Madikeri	Senior Civil Judge & JMFC, Virajpet (Vice Smt.Sumitha.T.J- transferred)

15	Kavitha.R,	Prl.Civil Judge & JMFC, Madikeri	Civil Judge & JMFC, Somwarpet (In the existing vacancy)
16	Sudha.R,	Prl.Civil Judge & JMFC, Madikeri	II Addl.District & Sessions court, Kodagu-Madikeri (Sitting at Virajpet) (In the existing vacancy)
17	Jagadish.K.S,	Prl.Civil Judge & JMFC, Virajpet	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Sri.Mahadeva H.R- transferred)
18	Chitrakumar.H.B	II Addl.District & Sessions court, Kodagu- Madikeri (Sitting at Virajpet) (On request)	Civil Judge & JMFC, Kushalanagara (In the existing vacancy)
19	Pradeepa.A.J	Prl.Civil Judge & JMFC, Virajpet	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Sri. Jayappa.B.S- transferred)
20	Sumitha.T.J,	Senior Civil Judge & JMFC, Virajpet (On request)	Senior Ciivil Judge & CJM, Madikeri (Vice Smt.Parameshwari. K.U-transferred)
21	Somaiah.H.V	Civil Judge & JMFC, Somwarpet	Prl.Civil Judge & JMFC, Madikeri (Vice Smt.Kavitha. R- transferred)
22	P.M.Gowri	Senior Civil Judge & JMFC, Virajpet	Civil Judge & JMFC, Ponnampet (In the existing vacancy)
SECOND DIVISION ASSISTANT			
23	Swamynatha.T.C, SDA	Prl.District & Sessions Court, Kodagu-Madikeri	Prl.Civil Judge & JMFC, Virajpet (Vice Sri.Manju.H.J- transferred)
24	Vasanthi, B, SDA	Senior Ciivil Judge & CJM, Madikeri	Senior Civil Judge & JMFC, Virajpet (Vice Sri.Devananda B.M transferred)
25	Nithin Kumar Shetty	II Addl.District & Sessions court, Kodagu- Madikeri (Sitting at Virajpet)	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Sri.Swamynatha.T.C- transferred)
26	Devananda.B.M	Senior Civil Judge & JMFC, Virajpet (On request)	Prl.Civil Judge & JMFC, Madikeri (In the existing vacancy)

27	Manju.H.J	Prl.Civil Judge & JMFC, Virajpet (On request)	Senior Civil Judge & CJM, Madikeri (Vice Smt.Vasanthy.B- transferred)
28	Kaveramma.K.B	Prl.Civil Judge & JMFC, Madikeri (On request)	Senior Civil Judge & JMFC, Virajpet (Vice Smt.Geetha B.J- transferred)
29	Geetha B.J	Senior Civil Judge & JMFC, Virajpet (On request)	Prl.Civil Judge & JMFC, Madikeri (Vice Smt.Kaveramma. K.B- transferred)
30	Bindu.K.S	Prl.Civil Judge & JMFC, Virajpet	Civil Judge & JMFC, Ponnampet (In the existing vacancy)
RAILIFF			
31	Karumbaiah K.M.	Senior Civil Judge & JMFC, Virajpet	Civil Judge & JMFC, Somwarpet (Vice Sri.Lavakumar.K.M- transferred)
32	Lavakumar.K.M	Civil Judge & JMFC, Somwarpet (On request)	Senior Civil Judge & JMFC, Virajpet (Vice Sri.Karumbaiah K.M - transferred)
33	M.A.Stephen	Senior Civil Judge & JMFC, Virajpet	Civil Judge & JMFC, Ponnampet (In the existing vacancy)
PROCESS SERVERS			
34	Suresh.M.K,	Civil Judge & JMFC, Somwarpet	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Muneer Ahemad -transferred)
35	Muneer Ahemad	Prl.District & Sessions Court, Kodagu-Madikeri (On request)	Civil Judge & JMFC, Somwarpet (Vice Sri.Suresh.M.K- transferred)
36	Reddeppa K.M	Senior Civil Judge and JMFC, Somwarpet	Civil Judge & JMFC, Ponnampet (In the existing vacancy)
ATTENDARS/Mutchi			
37	B.C.Keshava	Prl.District & Sessions Court, Kodagu-Madikeri	Civil Judge & JMFC, Somwarpet (Vice Sri.H.S.Sudhir- transferred)

38	H.S.Padmanabha	Prl.District & Sessions Court, Kodagu-Madikeri	Senior Civil Judge & JMFC Court, Virajpet (Vice Sri.B.M.Raghava-transferred)
39	H.S.Sudhir	Civil Judge & JMFC, Somwarpet	Prl.District & Sessions Court, Kodagu-Madikeri (In the existing vacancy)
40	Thahera Khanam	Prl.Civil Judge & JMFC, Madikeri	Senior Civil Judge & JMFC Court, Virajpet (Vice Smt.M.K.Savithri-transferred)
41	B.M.Raghava	Senior Civil Judge & JMFC Court, Virajpet	Senior Civil Judge & CJM Madikeri (Vice Sri.Radhakrishna-transferred)
42	M.K.Savithri	Senior Civil Judge & JMFC Court, Virajpet	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Sri.B.C.Keshava-transferred)
43	Radhakrishna	Senior Civil Judge & CJM Madikeri	Prl.District & Sessions Court, Kodagu-Madikeri (Vice Sri.H.S.Padmanabha-transferred)
PEON			
44	Premalatha.N	Prl.District & Sessions Court, Kodagu-Madikeri (On request)	Civil Judge & JMFC, Kushalanagara (In the existing vacancy)
45	Sharanappa Shekarappa Malakashetty	Labour Court, Madikeri	Prl.Civil Judge & JMFC, Virajpet (In the existing vacancy)

The officials mentioned at Sl No.18, 20, 26, 27, 28, 29, 32, 35 & 44 are not entitled to any TA, DA and Joining time.

PART - B

The deputation of the following officials to the court mentioned at Column No.03 is hereby cancelled and they have been repatriated to their original courts.

Sl. No	Name and Designation of the official	The court in which officials are working under deputation	The Court in which the officials are Repatriated
1	Kavitha.R, FDA	Civil Judge & JMFC, Kushalanagara	Prl.Civil Judge & JMFC, Madikeri
2	Manju.H.J, SDA	Civil Judge & JMFC, Ponnampet	Prl.Civil Judge & JMFC, Virajpet



3	Anil Sambaji Bakari, Typist	Senior Civil Judge & CJM Madikeri	Prl.District & Sessions Court, Kodagu-Madikeri
4	Thahera Khanam, Attendar	Civil Judge & JMFC, Kushalanagara	Prl.Civil Judge & JMFC, Madikeri

PART - C

Inview of smooth functioning of court works, the following official is deputed to the office mentioned against his name until further orders.

Sl. No	Name and Designation of the official	The Office to which official is deputed
1	Pradeepa.A.J, FDA	DLSA, Madikeri

The concerned presiding officers are hereby directed to relieve the officials well in time after handing over the charge of their compilation, Further, all the officials are directed to join their new places on or before 01.06.2021 without fail.


(JINARALAKAR B.L)
 Prl.District & Sessions Judge,
 Kodagu, Madikeri.


Copy forwarded for information and necessary action to:

1. The II Addl. District and Sessions Judge, Kodagu-Madikeri (Sitting at Viarjapet)
2. The Senior Civil Judge and CJM, Kodagu, Madikeri.
3. The Senior Civil Judge & JMFC, Virajpet.
4. The Senior Civil Judge & JMFC, Somwarpet.
5. The Member Secretary, DLSA, Kodagu-Madikeri.
6. The Civil Judge & JMFC, Madikeri/Virajpet/Somwarpet/Ponnampet/Kushalnagar.
7. Officials concerned- through concerned Presiding Officers.
8. Proceedings file.
9. Office file.

10. The II Addl. District and Sessions Judge, Kodagu-Madikeri (Sitting at Viarjapet) is directed to relieve the official mentioned at Sl.No.2 of Part-A, after relief of Sri.Kushakumar.M.S, Sheristedar of Civil Judge and JMFC Court, Ponnampet.

Des.No.ADMN/1390/2021

30-04-2021

Office of the
Prl. District & Sessions Judge,
Kodagu, Madikeri,
Dated: 30th April 2021.

CORRIGENDUM

This office proceedings dated 30.04.2021 bearing No. 36/2021, PDJ (ADMN), Madikeri in page No.3 below the heading " Name and Designation of the official " at Sl. No.16 of the table, the words "**Sudha R**" shall be read as "**Sudha. T.S**".


(Jinaralakar B.L)

Prl.District & Sessions Judge,
Kodagu-Madikeri.

Copy to :-

1. The Prl. Civil Judge & JMFC, Madikeri.
2. Proceedings file.
3. Office file.